

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s).
9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY & ORS.
Respondent(s)

(Office Report of Direction only in SR-9330-9333 of 2015 is
listed)

Date : 13-12-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Abhay Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service report from the Superintendent of Police,
Bulandshahr in respect of respondent no.2 in SLP(CRL.) NO.9331
and 9332 of 2015. Reminder be issued.

Service is complete on rest of the respondents.

List again on 13.2.2019.

ANIL LAXMAN PANSARE
Registrar